

**AddlChief Metropolitan Magistrate Court,Bangalore**  
**In the Court of Sri Malakari Ramappa Wadeyar**  
**XI ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 13-12-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>SUMMONS</u></b>			
1) C.C.	50154/2016		
2) C.C.	57681/2016	SUMMONS	
3) C.C.	55447/2017		
4) C.C.	51738/2018		
5) C.C.	53876/2018		
6) C.C.	57985/2018		
7) C.C.	59511/2018		
8) C.C.	59901/2018		
9) C.C.	53857/2019		NOT KNOWN
10) C.C.	57331/2019		
11) C.C.	57414/2019		PP
12) C.C.	52175/2020		
13) C.C.	52382/2020		
14) C.C.	53011/2020		
15) C.C.	53280/2020		PP
16) C.C.	53329/2020		pp
17) C.C.	53520/2020		PP
18) C.C.	54179/2020		PP
19) C.C.	52917/2021		PP
20) C.C.	55614/2021		NIL
21) C.C.	55616/2021		PP NIL
22) C.C.	55629/2021		PP
23) C.C.	55631/2021		PP NIL
24) C.C.	55634/2021		PP NIL
25) C.C.	55635/2021		PP NIL
<b><u>HEARING</u></b>			
26) Crl.Misc.	50104/2017		
27) C.C.	52107/2018		
28) Crl.Misc.	50276/2019		Dileep.D.
29) C.C.	57087/2019		PP

---

30) P.C.R.	50972/2021		AJAY KUMAR
<b><u>EVIDENCE.</u></b>			
31) C.C.	24762/2009		
<b><u>ARGUMENTS</u></b>			
32) C.C.	55808/2017		
33) P.C.R.	55431/2021		PP NIL
<b><u>ORDERS</u></b>			
34) P.C.R.	246/2011		
<b><u>APPEARANCE OF ACCUSED</u></b>			
35) C.C.	52425/2021		PP
<b><u>FRAMING OF CHARGE OR PLEA</u></b>			
36) C.C.	50937/2020	PLEA	
<b><u>EVIDENCE</u></b>			
37) C.C.	24226/2006		PP
38) C.C.	24110/2006		na
39) C.C.	24798/2009		
40) C.C.	24351/2011	EVIDENCE ON PROSECUTION	PP
41) C.C.	52643/2013	EVIDENCE ON PROSECUTION	PP
42) C.C.	55785/2014	EVIDENCE ON PROSECUTION	PP
43) C.C.	52109/2016	EVIDENCE ON PROSECUTION	
44) C.C.	53774/2016		
45) C.C.	56108/2016	EVIDENCE ON PROSECUTION	
46) C.C.	54370/2018	EVIDENCE ON PROSECUTION	
<b><u>CUSTODY MATTERS</u></b>			
47) C.C.	53456/2020		PP
48) C.C.	54226/2020		PP
49) C.C.	52395/2021		PP
50) C.C.	54703/2021		PP
51) C.C.	57554/2021		PP NIL
<b><u>ACCUSED STATEMENT u/s 313 CrPC</u></b>			
52) C.C.	51503/2016		
<b><u>NBW</u></b>			
53) C.C.	24689/1999		PP
54) C.C.	24870/2005		
55) C.C.	24292/2011		PP
56) C.C.	24702/2012		na

57) C.C.	24994/2012	PP
58) C.C.	50040/2014	PP
59) C.C.	53968/2014	PP
60) C.C.	55733/2014	PP
61) C.C.	57034/2014	
62) C.C.	56055/2015	
63) C.C.	50231/2016	
64) C.C.	52226/2016	
65) C.C.	53051/2016	
66) C.C.	53369/2016	
67) C.C.	50285/2017	
68) C.C.	57019/2017	
69) C.C.	57537/2017	
70) C.C.	50771/2018	
71) C.C.	51706/2018	
72) C.C.	57258/2018	
73) C.C.	59563/2018	
74) C.C.	57284/2019	
75) C.C.	52168/2020	
76) C.C.	52285/2020	
77) C.C.	53143/2020	PP
78) C.C.	53330/2020	PP
79) C.C.	53335/2020	PP
80) C.C.	54227/2020	PP
81) C.C.	50094/2021	PP
82) C.C.	50384/2021	PP
83) C.C.	52643/2021	PP
84) C.C.	53932/2021	PP
<b><u>CALL ON</u></b>		
85) C.C.	24577/2012	PP
86) C.C.	54881/2016	
87) Cr	53338/2021	PP NIL
88) Cr	53339/2021	PP NIL
89) Cr	53341/2021	PP NIL
90) Cr	53342/2021	PP NIL
91) Cr	53343/2021	PP NIL
92) Cr	53344/2021	PP NIL

93) Cr	53346/2021	PP NIL
94) Cr	53347/2021	PP NIL
95) Cr	53350/2021	PP NIL
96) Cr	53351/2021	PP NIL
97) Cr	53352/2021	PP NIL
98) Cr	53353/2021	PP NIL
99) C.C.	57559/2021	PP NIL
100) C.C.	57646/2021	PP NIL
<b><u>Await Report</u></b>		
101) P.C.R.	60040/2017	
102) P.C.R.	52717/2018	
103) P.C.R.	55549/2018	

**AddlChief Metropolitan Magistrate Court,Bangalore**  
**In the Court of Sri Malakari Ramappa Wadeyar**  
**XI ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 14-12-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>SUMMONS</u></b>			
1) C.C.	56948/2016		
2) C.C.	60947/2017		
3) C.C.	50503/2018		
4) C.C.	55072/2018		
5) C.C.	55083/2018		
6) C.C.	55100/2018		
7) C.C.	59556/2018		
8) C.C.	59670/2018		
9) C.C.	59932/2018		
10) C.C.	50643/2019		
11) C.C.	52721/2019		
12) C.C.	55535/2019		
13) C.C.	57052/2019		PP
14) C.C.	57053/2019		PP
15) C.C.	57327/2019		
16) C.C.	51522/2020		
17) C.C.	52134/2020		
18) C.C.	52137/2020		
19) C.C.	52379/2020		
20) C.C.	53019/2020		
21) C.C.	53095/2020		
22) C.C.	54517/2020		PP
23) C.C.	54522/2020		PP
24) C.C.	55084/2020		PP
25) C.C.	50173/2021		PP
26) C.C.	50501/2021		PP
27) C.C.	50512/2021		PP
28) C.C.	50537/2021		PP
29) C.C.	50899/2021		PP
30) C.C.	51273/2021		PP
31) C.C.	51342/2021		PP
32) C.C.	51353/2021		PP
33) C.C.	51354/2021		PP

---

34) C.C.	51554/2021	PP
35) C.C.	51703/2021	PP
36) C.C.	52419/2021	PP
37) C.C.	52568/2021	PP
<b><u>HEARING</u></b>		
38) C.C.	24236/2010	
39) P.C.R.	254/2011	
40) C.C.	56225/2014	PP
41) Crl.Misc.	50410/2020	THE FIRM
<b><u>A.D.R.</u></b>		
42) C.C.	52733/2019	
43) C.C.	52866/2019	
44) C.C.	54174/2021 LOK ADALATH	S
45) C.C.	55603/2021 LOK ADALATH	PP NIL
<b><u>ORDERS</u></b>		
46) P.C.R.	60027/2017	
<b><u>APPEARANCE OF ACCUSED</u></b>		
47) C.C.	24254/2007	PP
48) C.C.	54940/2014	PP
49) C.C.	52584/2016 WARRANT TO ACCUSED	
<b><u>FRAMING OF CHARGE OR PLEA</u></b>		
50) C.C.	24711/2008 CHARGE	PP
<b><u>EVIDENCE</u></b>		
51) C.C.	24079/2001	
52) C.C.	24006/2007	
53) C.C.	24342/2008	na
54) C.C.	25339/2010 EVIDENCE ON PROSECUTION	PP
55) C.C.	24848/2011	
56) C.C.	50903/2014 EVIDENCE ON PROSECUTION	PP
57) C.C.	58164/2017 EVIDENCE ON PROSECUTION	
<b><u>CUSTODY MATTERS</u></b>		
58) C.C.	52299/2017	
59) C.C.	54940/2019	
60) C.C.	51513/2020	
61) C.C.	51514/2020	
62) C.C.	51520/2020	
63) C.C.	53526/2020	PP
64) C.C.	54185/2020	PP
65) C.C.	54627/2020	PP

66) C.C.	54694/2020	PP
67) C.C.	50385/2021	PP
68) C.C.	50507/2021	PP
69) C.C.	51575/2021	PP
70) C.C.	51577/2021	PP
71) C.C.	52848/2021	PP
72) C.C.	53499/2021	PP
73) C.C.	53721/2021	PP

**BAIL**

74) P.C.R.	51969/2019	OBJECTIONS
------------	------------	------------

**NBW**

75) C.C.	24947/2001	PP
76) C.C.	24059/2005	
77) C.C.	24065/2005	
78) C.C.	25317/2007	PP
79) C.C.	25238/2010	PP
80) C.C.	24772/2011	PP
81) C.C.	24252/2013	PP
82) C.C.	56356/2014	
83) C.C.	52017/2015	
84) C.C.	52532/2015	
85) C.C.	50924/2016	
86) C.C.	51537/2016	
87) C.C.	55846/2016	
88) C.C.	55435/2017	
89) C.C.	55436/2017	
90) C.C.	59836/2017	
91) C.C.	55076/2018	
92) C.C.	58125/2018	
93) C.C.	55127/2019	PP
94) C.C.	57068/2019	
95) C.C.	57071/2019	
96) C.C.	57258/2019	PP
97) C.C.	57885/2019	
98) C.C.	51519/2020	
99) C.C.	53007/2020	
100) C.C.	54493/2020	PP
101) C.C.	54632/2020	PP
102) C.C.	50698/2021	PP
103) C.C.	51056/2021	PP
104) C.C.	51057/2021	PP
105) C.C.	51345/2021	PP

106) C.C.	51523/2021	PP
<b><u>CALL ON</u></b>		
107) C.C.	24836/2009	PP
108) C.C.	56147/2016	
109) Cr	53354/2021	PP NIL
110) Cr	53355/2021	PP NIL
<b><u>FLW - Fine Levy Warrant</u></b>		
111) Crl.Misc.	50/2011	
112) Crl.Misc.	60/2011	
113) Crl.Misc.	32/2012	



**AddlChief Metropolitan Magistrate Court,Bangalore**  
**In the Court of Sri Malakari Ramappa Wadeyar**  
**XI ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 16-12-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>SUMMONS</u></b>			
1) C.C.	53753/2015		
2) C.C.	50452/2018		
3) C.C.	50514/2018		
4) C.C.	50774/2018		
5) C.C.	55074/2018		
6) C.C.	55999/2018		
7) C.C.	59681/2018		
8) C.C.	59842/2018		
9) C.C.	59844/2018		
10) C.C.	59888/2018		
11) C.C.	60147/2018		NA
12) C.C.	50531/2019		
13) C.C.	50702/2019		
14) C.C.	57090/2019		PP
15) C.C.	52169/2020		
16) C.C.	52282/2020		
17) C.C.	54056/2020		PP
18) C.C.	54107/2020		PP
19) C.C.	54316/2020		PP
20) C.C.	55328/2020		PP
21) C.C.	50176/2021		PP
22) C.C.	50378/2021		PP
23) C.C.	52385/2021		PP
24) C.C.	52920/2021		PP
25) C.C.	52921/2021		PP
26) C.C.	52944/2021		PP
27) C.C.	53325/2021		PP
28) C.C.	53700/2021		PP
<b><u>NOTICE</u></b>			
29) C.C.	58001/2017		
30) Crl.Misc.	50213/2021		VIJAY KUMAR R. NIL
<b><u>HEARING</u></b>			

---

31) P.C.R.	56057/2016	
32) P.C.R.	52800/2017	
33) C.C.	59654/2018	
34) C.C.	51119/2019	
35) C.C.	54293/2021	PP
<b><u>A.D.R.</u></b>		
36) C.C.	56768/2014 LOK ADALATH	
37) C.C.	50750/2015 LOK ADALATH	
38) C.C.	51187/2016	V. Nagesh Reddy
39) C.C.	50394/2019 LOK ADALATH	
<b><u>ORDERS</u></b>		
40) C.C.	51935/2015	
41) C.C.	52678/2017 AWAIT FURTHER ORDERS	
<b><u>FRAMING OF CHARGE OR PLEA</u></b>		
42) C.C.	24720/2005 CHARGE	
43) C.C.	50693/2017 PLEA	
<b><u>EVIDENCE</u></b>		
44) C.C.	24884/2007 EVIDENCE ON PROSECUTION	
45) C.C.	24188/2008 EVIDENCE ON PROSECUTION	PP
46) C.C.	50902/2013 EVIDENCE ON PROSECUTION	PP
47) C.C.	53139/2015 EVIDENCE ON PROSECUTION	
48) C.C.	52042/2016 EVIDENCE ON PROSECUTION	
49) C.C.	53721/2018 EVIDENCE ON PROSECUTION	
50) C.C.	57575/2019 EVIDENCE ON PROSECUTION	
<b><u>CUSTODY MATTERS</u></b>		
51) C.C.	54228/2020	PP
<b><u>BAIL</u></b>		
52) C.C.	50528/2019 EXECUTION OF BONDS	
53) C.C.	54011/2019 EXECUTION OF BONDS	
54) C.C.	51235/2020 EXECUTION OF BONDS	
<b><u>JUDGEMENT</u></b>		
55) C.C.	51527/2016	
<b><u>NBW</u></b>		
56) C.C.	25023/2002	PP
57) C.C.	24377/2003	PP
58) C.C.	24125/2004	PP

59) C.C.	24227/2004	PP
60) C.C.	24747/2005	
61) C.C.	24887/2007	PP
62) C.C.	24767/2008	PP
63) C.C.	24974/2010	PP
64) C.C.	24077/2011	PP
65) C.C.	24234/2011	
66) C.C.	25045/2012	PP
67) C.C.	50521/2013	PP
68) C.C.	51909/2013	PP
69) C.C.	52822/2013	
70) C.C.	24006/2013	na
71) C.C.	50990/2014	PP
72) C.C.	50465/2015	PP
73) C.C.	53266/2015	
74) C.C.	50496/2016	
75) C.C.	51594/2016	
76) C.C.	56133/2016	
77) C.C.	58492/2016	
78) C.C.	59512/2017	
79) P.C.R.	55633/2018	
80) C.C.	57092/2018	
81) C.C.	59094/2018	
82) C.C.	50646/2019	
83) C.C.	55507/2019	
84) C.C.	57066/2019	
85) C.C.	57624/2019	
86) C.C.	53135/2020	PP
87) C.C.	53549/2020	PP
88) C.C.	51051/2021	PP

**AddlChief Metropolitan Magistrate Court,Bangalore**  
**In the Court of Sri Malakari Ramappa Wadeyar**  
**XI ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 16-12-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>SUMMONS</u></b>			
1) C.C.	53753/2015		
2) C.C.	50452/2018		
3) C.C.	50514/2018		
4) C.C.	50774/2018		
5) C.C.	55074/2018		
6) C.C.	55999/2018		
7) C.C.	59681/2018		
8) C.C.	59842/2018		
9) C.C.	59844/2018		
10) C.C.	59888/2018		
11) C.C.	60147/2018		NA
12) C.C.	50531/2019		
13) C.C.	50702/2019		
14) C.C.	57090/2019		PP
15) C.C.	52169/2020		
16) C.C.	52282/2020		
17) C.C.	54056/2020		PP
18) C.C.	54107/2020		PP
19) C.C.	54316/2020		PP
20) C.C.	55328/2020		PP
21) C.C.	50176/2021		PP
22) C.C.	50378/2021		PP
23) C.C.	52385/2021		PP
24) C.C.	52920/2021		PP
25) C.C.	52921/2021		PP
26) C.C.	52944/2021		PP
27) C.C.	53325/2021		PP
28) C.C.	53700/2021		PP
<b><u>NOTICE</u></b>			
29) C.C.	58001/2017		
30) Crl.Misc.	50213/2021		VIJAY KUMAR R. NIL
<b><u>HEARING</u></b>			

---

31) P.C.R.	56057/2016	
32) P.C.R.	52800/2017	
33) C.C.	59654/2018	
34) C.C.	51119/2019	
35) C.C.	54293/2021	PP
<b><u>A.D.R.</u></b>		
36) C.C.	56768/2014 LOK ADALATH	
37) C.C.	50750/2015 LOK ADALATH	
38) C.C.	51187/2016	V. Nagesh Reddy
39) C.C.	50394/2019 LOK ADALATH	
<b><u>ORDERS</u></b>		
40) C.C.	51935/2015	
41) C.C.	52678/2017 AWAIT FURTHER ORDERS	
<b><u>FRAMING OF CHARGE OR PLEA</u></b>		
42) C.C.	24720/2005 CHARGE	
43) C.C.	50693/2017 PLEA	
<b><u>EVIDENCE</u></b>		
44) C.C.	24884/2007 EVIDENCE ON PROSECUTION	
45) C.C.	24188/2008 EVIDENCE ON PROSECUTION	PP
46) C.C.	50902/2013 EVIDENCE ON PROSECUTION	PP
47) C.C.	53139/2015 EVIDENCE ON PROSECUTION	
48) C.C.	52042/2016 EVIDENCE ON PROSECUTION	
49) C.C.	53721/2018 EVIDENCE ON PROSECUTION	
50) C.C.	57575/2019 EVIDENCE ON PROSECUTION	
<b><u>CUSTODY MATTERS</u></b>		
51) C.C.	54228/2020	PP
<b><u>BAIL</u></b>		
52) C.C.	50528/2019 EXECUTION OF BONDS	
53) C.C.	54011/2019 EXECUTION OF BONDS	
54) C.C.	51235/2020 EXECUTION OF BONDS	
<b><u>JUDGEMENT</u></b>		
55) C.C.	51527/2016	
<b><u>NBW</u></b>		
56) C.C.	25023/2002	PP
57) C.C.	24377/2003	PP
58) C.C.	24125/2004	PP

59) C.C.	24227/2004	PP
60) C.C.	24747/2005	
61) C.C.	24887/2007	PP
62) C.C.	24767/2008	PP
63) C.C.	24974/2010	PP
64) C.C.	24077/2011	PP
65) C.C.	24234/2011	
66) C.C.	25045/2012	PP
67) C.C.	50521/2013	PP
68) C.C.	51909/2013	PP
69) C.C.	52822/2013	
70) C.C.	24006/2013	na
71) C.C.	50990/2014	PP
72) C.C.	50465/2015	PP
73) C.C.	53266/2015	
74) C.C.	50496/2016	
75) C.C.	51594/2016	
76) C.C.	56133/2016	
77) C.C.	58492/2016	
78) C.C.	59512/2017	
79) P.C.R.	55633/2018	
80) C.C.	57092/2018	
81) C.C.	59094/2018	
82) C.C.	50646/2019	
83) C.C.	55507/2019	
84) C.C.	57066/2019	
85) C.C.	57624/2019	
86) C.C.	53135/2020	PP
87) C.C.	53549/2020	PP
88) C.C.	51051/2021	PP

**AddlChief Metropolitan Magistrate Court,Bangalore**  
**In the Court of Sri Malakari Ramappa Wadeyar**  
**XI ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 17-12-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>SUMMONS</u></b>			
1) C.C.	52642/2016		
2) C.C.	58501/2016		
3) C.C.	50456/2018		
4) C.C.	54454/2018		
5) C.C.	55078/2018		
6) C.C.	59447/2018		
7) C.C.	51529/2019		
8) C.C.	52017/2019		
9) C.C.	54014/2019		
10) C.C.	55467/2019		
11) C.C.	56706/2019	SUMMONS	
12) C.C.	57121/2019	SUMMONS	PP
13) C.C.	51897/2020		
14) C.C.	53237/2020		
15) C.C.	53287/2020		PP
16) C.C.	53343/2020		PP
17) C.C.	53551/2020		PP
18) C.C.	54045/2020	SUMMONS	PP
19) C.C.	54052/2020		PP
20) C.C.	51306/2021	SUMMONS	PP
21) C.C.	51705/2021		PP
22) C.C.	52364/2021		PP
23) C.C.	53209/2021	SUMMONS	PP
24) C.C.	53294/2021		PP
25) C.C.	54102/2021		S
26) C.C.	55637/2021		PP NIL
<b><u>NOTICE</u></b>			
27) C.C.	50779/2018		
<b><u>HEARING</u></b>			
28) C.C.	50496/2018		
29) P.C.R.	56982/2018		
30) C.C.	58926/2018		

---

31) C.C.	51546/2019	
32) C.C.	53107/2019	sss
33) C.C.	54941/2019	
34) Crl.Misc.	50275/2019	Shiva Shankara. A.
35) Crl.Misc.	50508/2019	
36) Crl.Misc.	50061/2021	B.C. AVINASH
37) Crl.Misc.	50101/2021	SHIVASHANKAR.A.
38) Crl.Misc.	50214/2021	V.S.ASSOCIATES

**A.D.R.**

39) C.C.	24594/2000	LOK ADALATH	PP
40) C.C.	24135/2010	LOK ADALATH	PP
41) C.C.	24626/2010	LOK ADALATH	PP
42) C.C.	24182/2012	LOK ADALATH	PP
43) C.C.	24906/2012	LOK ADALATH	PP
44) C.C.	51158/2014	LOK ADALATH	PP
45) C.C.	56936/2014	LOK ADALATH	
46) C.C.	52643/2016	LOK ADALATH	

**ARGUMENTS**

47) C.C.	24482/2012	ARGUMENTS	PP
----------	------------	-----------	----

**ORDERS**

48) C.C.	50938/2016	AWAIT FURTHER ORDERS	
----------	------------	----------------------	--

**APPEARANCE OF ACCUSED**

49) C.C.	24866/2012		NA
50) C.C.	51694/2018		
51) C.C.	54099/2021		S
52) C.C.	54101/2021		S

**FRAMING OF CHARGE OR PLEA**

53) C.C.	56277/2017	CHARGE	
----------	------------	--------	--

**EVIDENCE**

54) C.C.	24916/2008	CROSS EXAM ON PROSECUTION WITNESS	na
55) C.C.	24876/2009	EVIDENCE ON PROSECUTION	PP
56) C.C.	24140/2010		PP
57) C.C.	24618/2010		PP
58) C.C.	25253/2010		PP
59) C.C.	25092/2011	EVIDENCE ON PROSECUTION	PP
60) C.C.	55106/2018	EVIDENCE ON PROSECUTION	

**CUSTODY MATTERS**

61) C.C.	53324/2020		PP
62) C.C.	54766/2020		PP



63) C.C.	56325/2021	PP NIL
<b><u>NBW</u></b>		
64) C.C.	24447/2004	PP
65) C.C.	24504/2009	PP
66) C.C.	24993/2010	PP
67) C.C.	24694/2011	PP
68) C.C.	24064/2012	PP
69) C.C.	24183/2012	PP
70) C.C.	24558/2012	na
71) C.C.	53024/2013	PP
72) C.C.	56702/2014	
73) C.C.	56892/2014	
74) C.C.	51416/2015	
75) C.C.	52103/2015	
76) C.C.	53571/2015	
77) C.C.	54417/2015	
78) C.C.	50198/2016	
79) C.C.	51437/2016	
80) C.C.	51894/2016	
81) C.C.	53300/2016	
82) C.C.	58073/2016	
83) C.C.	53367/2017	
84) C.C.	50859/2018	
85) C.C.	57290/2018	
86) C.C.	59116/2018	
87) C.C.	50243/2019	
88) C.C.	50706/2019	
89) C.C.	53234/2020	
90) C.C.	53558/2020	PP
91) C.C.	52574/2021	PP
92) C.C.	52924/2021	PP

**AddlChief Metropolitan Magistrate Court,Bangalore**  
**In the Court of Sri Malakari Ramappa Wadeyar**  
**XI ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Cause List Dated 18-12-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>SUMMONS</u></b>			
1) C.C.	50365/2016		
2) C.C.	57682/2016	SUMMONS	
3) C.C.	54490/2020		PP
4) C.C.	55889/2021		PP NIL
5) C.C.	56327/2021	SUMMONS	PP
6) C.C.	56905/2021		PP NIL
7) C.C.	56906/2021		PP NIL
8) C.C.	56930/2021		PP NIL
9) C.C.	56991/2021		PP NIL
10) C.C.	57220/2021		PP NIL
11) C.C.	57572/2021		PP NIL
12) C.C.	57579/2021		PP NIL
13) C.C.	57594/2021		PP NIL
14) C.C.	57644/2021		PP NIL
15) C.C.	57676/2021		PP NIL
16) C.C.	57677/2021		PP NIL
<b><u>NOTICE</u></b>			
17) P.C.R.	46/2009		
18) P.C.R.	51515/2014		
19) P.C.R.	52100/2016		
20) P.C.R.	55741/2016		
21) P.C.R.	55256/2018		
22) C.C.	53581/2020		PP

---

23) C.C.	52576/2021	PP
<b><u>HEARING</u></b>		
24) P.C.R.	52503/2014	KREIOZ LEGAL
25) P.C.R.	54028/2016	
26) P.C.R.	54555/2018	
27) C.C.	59561/2018	
28) P.C.R.	53915/2019	
29) P.C.R.	54069/2019	S A AHMED
30) P.C.R.	55482/2019	
31) P.C.R.	55654/2019	
32) P.C.R.	55807/2019	
33) P.C.R.	52452/2020	
34) Crl.Misc.	50056/2021	BANDAGAR SHIVAJI
35) Crl.Misc.	50058/2021	B.C. Avinash KAR 1838/2001
<b><u>A.D.R.</u></b>		
36) C.C.	25144/1999 LOK ADALATH	PP
37) C.C.	24356/2001 LOK ADALATH	PP
38) C.C.	24146/2002 LOK ADALATH	PP
39) C.C.	25063/2002 LOK ADALATH	PP
40) C.C.	24572/2002 LOK ADALATH	
41) C.C.	24926/2002 LOK ADALATH	PP
42) C.C.	25128/2002 LOK ADALATH	PP
43) C.C.	25133/2003 LOK ADALATH	na
44) C.C.	24878/2003 LOK ADALATH	
45) C.C.	24882/2003 LOK ADALATH	
46) C.C.	24053/2004 LOK ADALATH	PP
47) C.C.	24437/2004 LOK ADALATH	PP
48) C.C.	24432/2004 LOK ADALATH	PP
49) C.C.	24576/2004 LOK ADALATH	PP
50) C.C.	25043/2004 LOK ADALATH	PP
51) C.C.	25104/2004 LOK ADALATH	PP
52) C.C.	24150/2005 LOK ADALATH	
53) C.C.	24643/2005 LOK ADALATH	
54) C.C.	24179/2005 LOK ADALATH	
55) C.C.	25142/2005 LOK ADALATH	
56) C.C.	24724/2006 LOK ADALATH	PP
57) C.C.	24845/2006 LOK ADALATH	PP
58) C.C.	25020/2006 LOK ADALATH	PP
59) C.C.	24709/2007 LOK ADALATH	na
60) C.C.	24133/2007 LOK ADALATH	PP
61) C.C.	25334/2007 LOK ADALATH	na
62) C.C.	25298/2007 LOK ADALATH	na

63) C.C.	24607/2007	LOK ADALATH	PP
64) C.C.	24639/2007	LOK ADALATH	PP
65) C.C.	25262/2007	LOK ADALATH	
66) C.C.	24934/2007	LOK ADALATH	
67) C.C.	25211/2007	LOK ADALATH	
68) C.C.	24841/2007	LOK ADALATH	na
69) C.C.	25329/2007	LOK ADALATH	PP
70) C.C.	24518/2007	LOK ADALATH	
71) C.C.	24024/2008	LOK ADALATH	PP
72) C.C.	24056/2008	LOK ADALATH	PP
73) C.C.	24161/2008	LOK ADALATH	PP
74) C.C.	24268/2008	LOK ADALATH	PP
75) C.C.	24506/2008	LOK ADALATH	PP
76) C.C.	24507/2008	LOK ADALATH	PP
77) C.C.	24514/2008	LOK ADALATH	PP
78) C.C.	24521/2008	LOK ADALATH	PP
79) C.C.	24589/2008	LOK ADALATH	PP
80) C.C.	24574/2008	LOK ADALATH	PP
81) C.C.	24691/2008	LOK ADALATH	PP
82) C.C.	24703/2008	LOK ADALATH	PP
83) C.C.	25042/2008	LOK ADALATH	PP
84) C.C.	25039/2008	LOK ADALATH	
85) C.C.	24005/2008	LOK ADALATH	na
86) C.C.	25216/2008	LOK ADALATH	PP
87) C.C.	25242/2008	LOK ADALATH	PP
88) C.C.	24028/2009	LOK ADALATH	PP
89) C.C.	24045/2009	LOK ADALATH	PP
90) C.C.	24962/2009	LOK ADALATH	
91) C.C.	24669/2009	LOK ADALATH	PP
92) C.C.	25087/2009	LOK ADALATH	na
93) C.C.	24503/2009	LOK ADALATH	PP
94) C.C.	24773/2009	LOK ADALATH	PP
95) C.C.	24856/2009	LOK ADALATH	PP
96) C.C.	24898/2009	LOK ADALATH	
97) C.C.	24947/2009	LOK ADALATH	
98) C.C.	24964/2009	LOK ADALATH	PP
99) C.C.	25024/2009	LOK ADALATH	PP
100) C.C.	25143/2009	LOK ADALATH	PP
101) C.C.	25185/2009	LOK ADALATH	
102) C.C.	24021/2010	LOK ADALATH	PP
103) C.C.	24145/2010	LOK ADALATH	PP
104) C.C.	24890/2010	LOK ADALATH	PP

105) C.C.	24202/2010 LOK ADALATH	PP
106) C.C.	24386/2010 LOK ADALATH	
107) C.C.	24375/2010 LOK ADALATH	
108) C.C.	24881/2010 LOK ADALATH	na
109) C.C.	25001/2010 LOK ADALATH	PP
110) C.C.	25140/2010 LOK ADALATH	PP
111) C.C.	25174/2010 LOK ADALATH	PP
112) C.C.	25323/2010 LOK ADALATH	PP
113) C.C.	24211/2011 LOK ADALATH	
114) C.C.	24272/2011 LOK ADALATH	PP
115) C.C.	24294/2011 LOK ADALATH	PP
116) C.C.	24383/2011 LOK ADALATH	PP
117) C.C.	24404/2011 LOK ADALATH	
118) C.C.	24412/2011 LOK ADALATH	
119) C.C.	24809/2011 LOK ADALATH	
120) C.C.	24976/2011 LOK ADALATH	
121) C.C.	24096/2011 LOK ADALATH	PP
122) C.C.	24063/2012 LOK ADALATH	PP
123) C.C.	24121/2012 LOK ADALATH	PP
124) C.C.	24270/2012 LOK ADALATH	PP
125) C.C.	24489/2012 LOK ADALATH	PP
126) C.C.	24594/2012	PP
127) C.C.	24069/2012 LOK ADALATH	na
128) C.C.	24646/2012 LOK ADALATH	PP
129) C.C.	24187/2013 LOK ADALATH	PP
130) C.C.	24194/2013 LOK ADALATH	PP
131) C.C.	50651/2013 LOK ADALATH	
132) C.C.	51348/2013 LOK ADALATH	PP
133) C.C.	51466/2013 LOK ADALATH	PP
134) C.C.	52110/2013 LOK ADALATH	
135) C.C.	52175/2013 LOK ADALATH	
136) C.C.	24195/2013 LOK ADALATH	na
137) C.C.	52721/2013 LOK ADALATH	PP
138) C.C.	52723/2013 LOK ADALATH	
139) C.C.	52751/2013 LOK ADALATH	PP
140) C.C.	52894/2013 LOK ADALATH	
141) C.C.	52984/2013 LOK ADALATH	PP
142) C.C.	50022/2014 LOK ADALATH	
143) C.C.	50922/2014 LOK ADALATH	PP
144) C.C.	50927/2014 LOK ADALATH	PP
145) C.C.	52911/2014 LOK ADALATH	PP
146) C.C.	55804/2014 LOK ADALATH	PP

147) C.C.	56894/2014 LOK ADALATH	
148) C.C.	56925/2014 LOK ADALATH	
149) C.C.	51424/2015 LOK ADALATH	
150) C.C.	50375/2016 LOK ADALATH	
151) C.C.	51106/2016 LOK ADALATH	
152) C.C.	51359/2016 LOK ADALATH	
153) C.C.	53006/2016 LOK ADALATH	
154) C.C.	56093/2016 LOK ADALATH	
155) C.C.	56784/2016 LOK ADALATH	
156) C.C.	51121/2017 LOK ADALATH	
157) C.C.	58161/2017 LOK ADALATH	
158) C.C.	61086/2017 LOK ADALATH	
159) C.C.	50453/2018 LOK ADALATH	
160) C.C.	50516/2018 LOK ADALATH	
161) C.C.	54448/2018 LOK ADALATH	
162) C.C.	54460/2018 LOK ADALATH	
163) C.C.	54761/2018 LOK ADALATH	
164) C.C.	55270/2018	
165) C.C.	55997/2018 LOK ADALATH	
166) C.C.	57090/2018 LOK ADALATH	
167) C.C.	58115/2018 LOK ADALATH	
168) C.C.	59671/2018 LOK ADALATH	
169) C.C.	59786/2018 LOK ADALATH	
170) C.C.	59913/2018 LOK ADALATH	
171) C.C.	51355/2019 LOK ADALATH	
172) C.C.	51457/2019 LOK ADALATH	
173) C.C.	51527/2019 LOK ADALATH	
174) C.C.	52208/2019 LOK ADALATH	
175) C.C.	52505/2019 LOK ADALATH	
176) C.C.	55115/2019 LOK ADALATH	
177) C.C.	56379/2019 LOK ADALATH	
178) C.C.	57072/2019 LOK ADALATH	
179) C.C.	51283/2020 LOK ADALATH	
180) C.C.	52279/2020 LOK ADALATH	
181) C.C.	53066/2020 LOK ADALATH	
182) C.C.	53519/2020 LOK ADALATH	PP
183) C.C.	54322/2020 LOK ADALATH	PP
184) C.C.	54568/2020 LOK ADALATH	PP
185) C.C.	54569/2020 LOK ADALATH	PP
186) C.C.	54696/2020 LOK ADALATH	PP
187) C.C.	55228/2020 LOK ADALATH	PP
188) C.C.	50331/2021 LOK ADALATH	PP

189) C.C.	50386/2021 LOK ADALATH	PP
190) C.C.	50387/2021 LOK ADALATH	PP
191) C.C.	50543/2021 LOK ADALATH	PP
192) C.C.	50562/2021 LOK ADALATH	PP
193) C.C.	50893/2021 LOK ADALATH	PP
194) C.C.	52375/2021 LOK ADALATH	P. NEHRU
195) C.C.	52902/2021 LOK ADALATH	PP
196) C.C.	52903/2021 LOK ADALATH	PP
197) C.C.	52927/2021 LOK ADALATH	PP
198) C.C.	54095/2021 LOK ADALATH	S
199) C.C.	54118/2021 LOK ADALATH	S
200) C.C.	54119/2021 LOK ADALATH	S
201) C.C.	54143/2021 LOK ADALATH	S
202) C.C.	54144/2021 LOK ADALATH	S
203) C.C.	54145/2021 LOK ADALATH	S
204) C.C.	54146/2021 LOK ADALATH	S
205) C.C.	54148/2021 LOK ADALATH	S
206) C.C.	54404/2021 LOK ADALATH	S
207) C.C.	54440/2021 LOK ADALATH	PP
208) C.C.	54441/2021 LOK ADALATH	PP
209) C.C.	54743/2021 LOK ADALATH	PP
210) C.C.	55277/2021 LOK ADALATH	NIL NIL
211) C.C.	55280/2021 LOK ADALATH	PP
212) C.C.	55281/2021 LOK ADALATH	PP NIL
213) C.C.	55283/2021 LOK ADALATH	PP PP
214) C.C.	55284/2021 LOK ADALATH	NIL
215) C.C.	55295/2021 LOK ADALATH	NIL NIL
216) C.C.	55307/2021 LOK ADALATH	PP
217) C.C.	55890/2021 LOK ADALATH	PP NIL
218) C.C.	55892/2021 LOK ADALATH	PP NIL
219) C.C.	56404/2021 LOK ADALATH	PP NIL
220) C.C.	55853/2021 LOK ADALATH	PP NIL
221) C.C.	56945/2021 LOK ADALATH	PP NIL
222) C.C.	24304/2013 LOK ADALATH	
223) C.C.	24516/2011	PP

**ARGUMENTS**

224) C.C. 24569/2007

**APPEARANCE OF ACCUSED**

225) C.C. 24493/2007

PP

226) C.C. 25299/2007

PP

227) C.C. 53066/2016 SUMMONS TO ACCUSED

Saraswathi

**EVIDENCE**

228) C.C. 25085/2008

PP

229) C.C. 24196/2013 EVIDENCE ON PROSECUTION

230) C.C. 50661/2013 EVIDENCE ON PROSECUTION

PP

231) C.C. 56402/2014 EVIDENCE ON PROSECUTION

232) C.C. 56324/2015 CROSS EXAM ON PROSECUTION WITNESS

233) C.C. 52679/2017 EVIDENCE ON PROSECUTION

234) C.C. 54011/2018 EVIDENCE ON PROSECUTION

**CUSTODY MATTERS**

235) C.C. 24181/2013

236) C.C. 55247/2019

237) C.C. 51515/2020

238) C.C. 51516/2020

239) C.C. 51518/2020

240) C.C. 53464/2020

PP

241) C.C. 54672/2020

PP

242) C.C. 52839/2021

PP

**NBW**

243) C.C. 24703/2003

244) C.C. 24466/2006

PP

245) C.C. 24538/2007

na

246) C.C. 24691/2007

PP

247) C.C. 24310/2008

PP

248) C.C. 25006/2008

PP

249) C.C. 24654/2008

PP

250) C.C. 24205/2009

251) C.C. 24625/2009

PP

252) C.C. 24673/2009

PP

253) C.C. 25122/2009

254) C.C. 24030/2010

PP

255) C.C. 24684/2010

256) C.C. 24096/2010

PP



257) C.C.	24132/2011	PP
258) C.C.	24173/2011	PP
259) C.C.	24430/2011	
260) C.C.	24842/2011	
261) C.C.	24967/2011	
262) C.C.	25027/2011	
263) C.C.	24913/2012	na
264) C.C.	24642/2012	PP
265) C.C.	24766/2012	PP
266) C.C.	50073/2013	PP
267) C.C.	51110/2013	PP
268) C.C.	51130/2013	
269) C.C.	55348/2014	PP
270) C.C.	51638/2018	
271) P.C.R.	54425/2019	C.V. SIJU
272) C.C.	53582/2020	PP
273) C.C.	55080/2020	PP
274) C.C.	52928/2021	PP
<b><u>SWORN STATEMENT</u></b>		
275) P.C.R.	50486/2017	
276) P.C.R.	50659/2018	
277) P.C.R.	54670/2018	
278) P.C.R.	56649/2018	
279) P.C.R.	51642/2021	T.R. MANJUNATH
<b><u>CALL ON</u></b>		
280) Crl.Misc.	49/2011	
281) P.C.R.	51167/2017	M.S.MUKARRAM
282) P.C.R.	51264/2019	
283) P.C.R.	54070/2019	M/S REGO AND REGO
284) P.C.R.	55806/2019	
285) P.C.R.	52477/2020	
286) P.C.R.	52478/2020	
287) P.C.R.	54132/2020	SUJATHA V
288) P.C.R.	50265/2021	SHAKEER ABBAS
289) P.C.R.	51177/2021	S.R. DESAI KAR
290) P.C.R.	52340/2021	C V SIJU
291) P.C.R.	52341/2021	L KUMAR GURU
292) P.C.R.	56024/2019	
293) C.C.	56942/2021	PP NIL
294) C.C.	57560/2021	PP PP

295) C.C.	57580/2021	PP PP
296) C.C.	57581/2021	PP PP
297) C.C.	57582/2021	PP PP
298) C.C.	57662/2021	PP NIL
<b><u>Await Report</u></b>		
299) P.C.R.	50011/2013	N R RAGHAVENDRA
300) P.C.R.	50864/2013	
301) P.C.R.	52631/2013	B.MRAJENDRA PRASAD
302) P.C.R.	52758/2013	T.G. SURESH
303) P.C.R.	53241/2013	
304) P.C.R.	51009/2014	
305) P.C.R.	53126/2014	B.S. GURUSWAMY
306) P.C.R.	54705/2016	
307) P.C.R.	57962/2017	
308) P.C.R.	54549/2018	
309) P.C.R.	56882/2018	
310) P.C.R.	57853/2018	
311) P.C.R.	58317/2018	
312) P.C.R.	58490/2018	
313) P.C.R.	50578/2019	
314) P.C.R.	52595/2019	
315) P.C.R.	53811/2019	
316) P.C.R.	54857/2019	
317) P.C.R.	55815/2019	
318) P.C.R.	56644/2019	
319) P.C.R.	50967/2020	
320) P.C.R.	51609/2020	
321) P.C.R.	53863/2020	C V SIJU
322) P.C.R.	54150/2020	R.V. Rajashekara KAR 2955/99
323) C.C.	55895/2021	PP NIL